## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 29/01/2019

C.P./260/68/2014 DR S K DAS O.A./260/231/2014 -V/S-SHOW CAUSE NOT FILED L VARMA

ITEM NO:28

FOR APPLICANTS(S) Adv.: Mr. S. Mallick

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal  Ld. Counsel for the applicant submits that the order of this Tribunal has been complied by the Respondents in this case. Accordingly, the C.P. is dropped. Notices discharged.	
	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)